

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8260/2021

(Arising out of impugned final judgment and order dated 27-02-2020 in SPLA No. 899/2007 passed by the High Court Of Judicature At Allahabad)

MANAGING DIRECTOR, U.P. STATE
ROAD TRANSPORT CORPORATION & ORS.

Petitioner(s)

VERSUS

AWADEHESH NARAIN SINGH (SINCE DIED) THR. LRS. Respondent(s)
(FOR ADMISSION and I.R. and IA No.72234/2021-EXEMPTION FROM FILING O.T.)

Date : 05-07-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Ms. Garima Prashad, Sr. Adv.
Mr. Nishit Agrawal, AOR
Mr. Harsh Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Exemption from filing O.T. is granted.

Leave granted.

Tag with civil appeal No. 894/2020.

Issue notice on the prayer for interim relief, returnable in three weeks.

Dasti, in addition, is permitted.

(DEEPAK SINGH)
COURT MASTER

(VIDYA NEGI)
COURT MASTER (NSH)